GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO. 3904 TO BE ANSWERED ON 09.08.2017

VACANT LAND

†3904. SHRI RAM CHARAN BOHRA:
SHRI NALIN KUMAR KATEEL:
SHRI BHAGWANTH KHUBA:
SHRI D.K. SURESH:
DR. VIRENDRA KUMAR:

Will the Minister of RAILWAYS be pleased to state:

- (a) the total land owned by the Railways across the country as on date and the total surplus land out of it available with the Railways, zone-wise;
- (b) whether the Railways has formulated/proposes to formulate any scheme for the proper utilisation of vacant surplus land;
- (c) if so, the details thereof;
- (d) whether the Railways have been able to increase its revenue from the vacant land by leasing it out for commercial development, etc.; and
- (e) if so, the details thereof during the last three years and the current year, year-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 3904 BY SHRI RAM CHARAN BOHRA, SHRI NALIN KUMAR KATEEL, SHRI BHAGWANTH KHUBA, SHRI D.K. SURESH AND DR. VIRENDRA KUMAR TO BE ANSWERED IN LOK SABHA ON 09.08.2017 REGARDING VACANT LAND

(a) to (e): As on 31.03.2017, Indian Railways have about 51165 hectares of vacant land (not surplus) out of total land of 472155 hectares, which is mostly in the form of narrow strips along the tracks. The fifteen (15) metre width of this strip from toe of the embankment comes under safety zone, as most of the electrical, signalling and other installations required for operation of trains lie in this zone, and this width is also used for servicing and maintenance of track, bridges and other railway infrastructure. The vacant land is also utilized for execution of various infrastructural projects for meeting future growth needs of Railways which include projects like doubling/tripling and traffic facilities works, etc. Railways' operations necessarily require development of ancillary logistic also support/infrastructure such as bulk oil installations and oil depots, steel yards, concrete sleeper plants, coal dumps, connectivity to private sidings, connectivity to ports and other infrastructure, plots, vending stalls, etc. for which commercial leased/licensed. The vacant land, which is not required by Railways for its immediate operational needs, is utilized in the interim period for commercial development through Rail Land Development Authority (RLDA), wherever feasible, in order to mobilize additional financial resources. At present 497 hectares (approximately) of land has been entrusted to RLDA for commercial development. The details

of total railway land and vacant railway land zone-wise as on 31.03.2017 are given below;

(Figures in hectares)

Zonal Railway Total Land Vacant Lan		Vacant Land
Central	29341.17	2293.77
Eastern	20950.34	2172.80
East Central	37238.29	4148.06
East Coast	23059.34	3138.03
Northern	43195.03	11612.40
North Central	18836.49	740.02
North Eastern	25703.77	5564.67
Northeast Frontier	45451.43	1406.82
North Western	24515.14	1277.35
Southern	26882.09	2725.70
South Central	32440.03	1284.49
South Eastern	42589.45	703.16
South East Central	22146.26	3159.48
South Western	18470.13	4431.98
Western	37876.83	5889.07
West Central	23459.68	617.39
Total	472155.47	51165.19

The revenue from the leasing/licensing of Railway land for various usages and commercial purposes has been on continuous increase. The details of revenue earned during the last three years and the current year (up to June, 2017) are given below:

Year	Revenue (₹ in Crores)
2014-15	1313
2015-16	1682
2016-17	2079
2017-18 (up to June, 2017)	266
